

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

OA No.3691/2016

New Delhi this the 11<sup>th</sup> November, 2016

**Hon'ble Shri V Ajay Kumar, Member (J)  
Hon'ble Shri P K Basu, Member (A)**

Hans Raj Mawar, Aged about 57 years  
Section Officer, S/o Shri Tej Singh  
R/o H.No. 3914, Gali No.27  
Karol Bagh, New Delhi. ...Applicant

(Through Advocate: Shri Pushpinder Yadav)

Versus

1. New Delhi Municipal Council  
Through its Chairman, New Delhi Municipal Council  
Palika Kendra, New Delhi.
2. The Secretary  
New Delhi Municipal Council  
Palika Kendra, New Delhi. ...Respondents

**Order (Oral)**

**V. Ajay Kumar, Member(J):**

When this OA was taken up for admission, it is noticed that all the pages were jumbled up and not in proper order. Hence, the OA is dismissed. However, the applicant is at liberty to file a fresh OA in a proper form, in accordance with law.

**(P K Basu)  
Member(A)**

**( V Ajay Kumar )  
Member(J)**

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